

Utilising CSR funds for education of street children

2676. SHRI MAHANT SHAMBHUPRASADJI TUNDIYA:

SHRI SHANKARBHAI N. VEGAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has any plans to use the CSR fund of oil and gas PSUs for the education purpose of the street children in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Section 135 (3) and (4) of the Companies Act, 2013 empowers the Board of a Company to take decisions regarding allocation of Corporate Social Responsibility (CSR) funds for items listed in Schedule VII of the Act. Welfare schemes for educating the street/orphan/destitute children in India are covered under the development head 'promoting education'.

The details of CSR activities undertaken for education of street children in India by Oil and Natural Gas Corporation Limited (ONGC), Engineers India Limited (EIL) and Bharat Petroleum Corporation Limited (BPCL) are given in the Statement.

Statement

Details of CSR activities undertaken for education of street children in India by Oil and Natural Gas Corporation Limited, Engineers India Limited and Oil India Limited

(A) Engineers India Limited

Sl. No.	Period	Project Details
1.	2014-15	Support for providing education to underprivileged children in the age group of 6 to 18 years for one year.
2.	2015-16	Support for providing education to underprivileged children in the age group of 6 to 18 years for 6 months.

(B) Bharat Petroleum Corporation Limited

Sl. No.	Period	Project Details	Total Expenditure Project (₹ in lakh)
1.	2016-17	Skill development and employment opportunities for unemployed street youth in Mumbai.	21,42,735.00

(C) Oil and Natural Gas Corporation

Sl. No.	Year	Project Brief	Location	Project Cost (₹ in lakh)
1.	2015-16	Project "Roshni": The project aims at providing Pre-school and nursing education in the slums in and around Vadodara, conducting remedial classes for school going children, identifying slum children and prepare them for admission to regular schools. 546 children were benefited from this initiative.	Vadodara, Gujarat	10.11
2.	2015-16	Financial assistance for the Project Reducing Child beggary through Mobile School for the 300 children	Delhi	16.52
3.	2015-16	Free education to Slum Children	Andhra Pradesh	3.00
4.	2014-15	Adharshila Entrepreneurship and Skill Development Initiative. The prime beneficiaries are the uneducated and backward women from the JJ Slum clusters of Tigri village Delhi. Total of 360 beneficiaries are covered under this project	Delhi	14.29

Allegations against Chairman Elect of ONGC.

†2677. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Chairman Elect of ONGC had been under suspension for a long time on account of serious allegations leveled against him and an important post like Chairman of ONGC is being offered to him while setting aside his suspension;

(b) the duration where for ONGC's Chairman Elect had been under suspension and the reasons therefor;

† Original notice of the question was received in Hindi.